

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH, (COURT-II)**

**Item No. 234**  
**(IB)-932(ND)2020**  
**IA/926/2021**

**IN THE MATTER OF:**

**M/s. Drive India Enterprises  
Solution Limited**

**... Applicant/Petitioner**

**Versus**

**M/s. Essline Engineers and  
Consultants Private Limited**

**... Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 15.03.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)**

**PRESENT:**

**ORDER**

Renotify on 09.04.2021.



**(T.S SINGH)**  
**COURT OFFICER**